

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2619
ANSWERED ON:26.08.2013
TIGER RESERVED AREA
Kateel Shri Nalin Kumar

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has any proposal to declare the Kudremukh forest in Karnataka as "Tiger Reserved Area";
- (b) if so, the details thereof;
- (c) whether the State Government of Karnataka has written a letter to Union Government for seeking withdrawal of its decision in this regard;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government in this regard?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) & (b) Based on a proposal received from the State Government, the National Tiger Conservation Authority has accorded approval for creation of the Kudremukh Tiger Reserve in Karnataka.
- (c) & (d) As per communication received, the State Government has decided not to declare the Kudremukh National Park as a tiger reserve.
- (e) The permission for creation of Kudremukh Tiger Reserve has not been withdrawn.